

(25)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/274/ (IB)/2017  
NAME OF THE PETITIONER(S) : MUDIT BHATNAGAR  
NAME OF THE RESPONDENT(S) : ECOFIL TECHNOLOGIES INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. S. ASWINI  
For Fop Mandal & Associates

Counsel for  
Petitioner

S. Aswini

ORDER

Counsel for petitioner present. Time extended at his request for sending private notice to the respondent for his appearance and file an affidavit in proof of the same. Put up on 03.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)